

ITEM NO.8 Court 5 (Video Conferencing) SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).19492/2021

(Arising out of impugned final judgment and order dated 14-09-2021 in WP No.1096/2021 passed by the High Court Of Judicature At Bombay At Nagpur)

THE SECRETARY, MINISTRY OF CONSUMER AFFAIRS Petitioner(s)

VERSUS

DR. MAHINDRA BHASKAR LIMAYE & ORS. Respondent(s)

(IA No.153572/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.153573/2021-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 20135/2021 (IX)

(IA No.159450/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.159451/2021-EXEMPTION FROM FILING O.T.)

SLP(C) No. 19888/2021 (IX)

(IA No.157474/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.157475/2021-EXEMPTION FROM FILING O.T.)

Date : 17-12-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Rahul Chitnis, Adv
Mr. Sachin Patil, AOR.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. K.K. Venugopal, Ld. AG
Mr. Sanjay Jain, ASG
Ms. Sonia Mathur, Adv.
Ms. Shradha Deshmukh, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Siddhant Kohli, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Shyam Divan, Sr. Adv.
Dr. Uday Warunjikar, Adv.
Mr. Pravartak Pathak, Adv.

Ms. Gargi Warunjikar, Adv.
Mr. Umakant Mishra, Adv.
Ms. Himanshi Shakya, Adv.
Ms. Ankita Chaudhary, AOR

Dr. Tushar Mandlekar, Adv.
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.

Mr. Sunil Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petitions as well as on the prayer for interim relief, returnable on 31.01.2022.

Learned counsel for the petitioner is permitted to serve the respondents e-mail.

Dasti service, in addition, is permitted.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master